

Development Panel for Furnace Industry

4324. SHRI SRIHARI RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal to constitute a development panel for furnace industry; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) The details are being worked out in consultation with the Furnace Division of Confederation of Engineering Industry.

Wages of daily wage workers in Public Sector Undertakings

4325. SHRI MURLIDHAR MANE : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that a large number of daily wage workers have been engaged by various Public Sector Undertakings with discriminatory wages and service conditions for similar types of jobs;

(b) if so, whether norms have been fixed by Government in this regard; and

(c) the steps taken by Government to remove the discrimination and ensure that all public sector enterprises follow uniform rule in regard to payment of daily wages and service conditions ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) :

(a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

Allotment of houses to employees at Kalibari, Delhi

4326. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether 32 newly constructed and duly completed houses have been lying vacant in the P & T Colony, Kalibari, Delhi.

(b) if so, the persons to whom these houses will be allotted; and

(c) the reasons for delay in the allotment of these houses ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir. Though 32 Type-I quarters have been constructed for Departments of Posts and Telecommunications by the Central Public Works Department, these quarters have not yet been made over by the CPWD.

(b) and (c). Does not arise.

[English]

Foreign collaborations approved by the Group on Indigenisation of Oilfield Equipment and Services

4327. SHRI JAGANNATH PATNAIK ; Will the Minister of INDUSTRY be pleased to state :

(a) the number of joint ventures and technical collaboration agreements between Indian and foreign companies approved by the Group on Indigenisation of Oilfield Equipment and Services; and

(b) the measures taken or proposed to be taken to speed up technology absorption and diffusion in Indian industry and to provide the right type of signals for meaningful and successful research and development in the industry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) Government has approved 17 joint ventures/foreign collaboration for rendering drilling services.

(b) With a view to encourage the indigenisation of oilfield equipment, the Government have extended the following